

(13)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA No.2295 of 2000
MA No.2272 of 2000

New Delhi, this the 24th day of September 2001

HON'BLE MR. JUSTICE ASHOK AGARWAL, CHAIRMAN
HON'BLE MR. M.P. SINGH, MEMBER (A)

I.S. Rajpurohit
S/o Shri Vijai Singh Rajpurohit
Supdt. (A&A)/JAO, IARI,
Pusa Institute,
New Delhi-12.

... Applicant
(Applicant in person)

V E R S U S

1. Director General & Secretary
Indian Council of Agril. Research
(Ministry of Agriculture)
Krishi Bhawan,
New Delhi-1.
2. Director/Director,
Indian Agril. Research Institute,
Pusa, New Delhi-12.
3. Dr. B.L. Panwar, IO & Scientist,
Division of AGril. Engineering
Indian Agril. Research Institute,
Pusa, New Delhi-12.
4. Shri G.C. Sharma
Joint Director (Admn)/C.AdO (OMV)
OMV Section,
IARI, New Delhi-12.

... Respondents

(By Advocates: Shri V.K. Rao with
Ms. Anuradha Priyadarshani)

ORDER (ORAL)

Justice Ashok Agarwal:

In disciplinary proceedings initiated against the applicant, an order of penalty of compulsory retirement has been issued by the disciplinary authority on 20.10.2000. Applicant has impugned the aforesaid order by preferring an appeal on 3.12.2000 (Annexure A-6 of MA No.2295/2000) and the same is pending consideration before appellate authority.

[Signature]

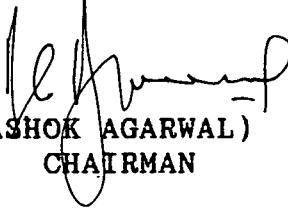
(2)

2. Having regard to the aforesaid fact, we feel that the interests of justice will be duly met by disposing of the present OA with a direction to appellate authority ^{on the appeal} to pass a reasoned and a speaking order ^{as expeditiously} as possible and in any event within a period of two months from the date of service of a copy of this order. We direct accordingly. It goes without saying that the ~~will be at liberty to raise~~ ^{which he has} applicant ~~has raised~~ all the contentions raised in the present OA in his appeal. The ~~applicant's~~ appellate authority may also consider the present OA proceedings as a part of his appeal.

3. Present OA and also MA No.2072/2000 are disposed of in the aforesated terms. No order as to costs.



(M.P. SINGH)
MEMBER(A)



(ASHOK AGARWAL)
CHAIRMAN

/ravi/